

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-327  
IB - 2685/ND/2019

IN THE MATTER OF:

M/s Pooja Enterprises

Vs

M/s. Chandralekha Constructions Pvt. Ltd.

...Applicant

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 27.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)


PRESENT:

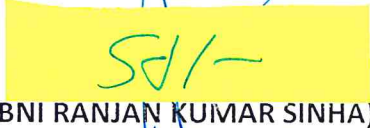
For the Applicant :

For the Respondent :

ORDER

Matter has wrongly listed for today. List the case on appropriate date i.e. 04.12.2019.

1  
  
(SUMITA PURKAYASTHA)  
MEMBER (T)

1  
  
(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

LV